

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2817
TO BE ANSWERED ON 04.01.2018**

MODERNISATION OF SEBs

†2817. DR. BANSHILAL MAHATO:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government has issued any instruction to the State Governments regarding modernisation of State Electricity Boards;
- (b) if so, the details thereof along with the reaction of the State Governments in this regard, State-wise;
- (c) whether the Union Government has provided any financial assistance for the said purpose during the last three years and the current year; and
- (d) if so, the details thereof including Chhattisgarh, State/UT-wise?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) & (b) : The Government of India has launched Ujwal DISCOM Assurance Yojana (UDAY), with a view to improve the financial and operational efficiencies of state owned Power Distribution Companies (DISCOMs). So far, 27 States and 04 Union Territories (UTs) in all viz. Jharkhand, Chhattisgarh, Rajasthan, Uttar Pradesh, Gujarat, Bihar, Punjab, Jammu & Kashmir, Haryana, Himachal Pradesh, Uttarakhand, Goa, Karnataka, Andhra Pradesh, Manipur, Madhya Pradesh, Maharashtra, Assam, Sikkim, Meghalaya, Telangana, Tamil Nadu, Arunachal Pradesh, Kerala, Tripura, Mizoram, Nagaland, Andaman & Nicobar Islands, Dadra & Nagar Haveli, Daman & Diu and Puducherry have joined UDAY. Further, the Government of India has launched Schemes such as Integrated Power Development Scheme (IPDS) and Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), for modernizing the Distribution Infrastructure of DISCOMs.

(c) & (d) : An amount of Rs.19221.29 crore and Rs.8184 crore has been released under DDUGJY and IPDS respectively to the DISCOMs across the country, including those in Chhattisgarh. Details are given at Annexure.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 2817 TO BE ANSWERED IN THE LOK SABHA ON 04.01.2018.

Details of funds released under IPDS and DDUGJY during the last three years and current year

(Rs. in crore)

Sl. No.	STATE	2014-15		2015-16		2016-17		2017-18		Total	
		IPDS	DDUGJY	IPDS	DDUGJY	IPDS	DDUGJY	IPDS (Up to 31.12.17)	DDUGJY (Up to 30.11.17)	IPDS	DDUGJY
1	Andhra Pr.	12.00	20.36	40.00	30.54	69.00	128.37	164.00	88.56	285.00	267.83
2	A&N							1.00	1.26	1.00	1.26
3	Arunachal Pr.		60.34		30.98	13.00	101.33		24.13	13.00	216.78
4	Assam	35.00	114.62	89.00	338.01	156.00	598.34	162.00	119.29	442.00	1170.26
5	Bihar	2.00	1489.80	13.00	710.22	361.00	1292.02	20.00	294.41	396.00	3786.45
6	Chhattisgarh		94.24	31.00	279.34	35.00	125.91	49.00	160.65	115.00	660.13
7	D&N Haveli									0.00	0.00
8	Delhi									0.00	0.00
9	Goa					11.00		21.00		32.00	0.00
10	Gujarat	20.00	12.36	44.00	57.79	208.00	110.41	155.00		427.00	180.57
11	Haryana	27.00	-14.24*	30.00		74.00		6.00	14.22	137.00	-0.02
12	Himachal Pr.	21.00		19.00	28.35	107.00		9.00		156.00	28.35
13	J&K					38.00		35.00	8.21	73.00	8.21
14	Jharkhand		9.42			242.00	326.78	89.00	240.63	331.00	576.83
15	Karnataka	8.00	25.96	9.00	44.26	170.00	144.95	126.00	14.07	313.00	229.24
16	Kerala		15.37			185.00	134.31			185.00	149.68
17	Madhya Pr.	1.00	358.62	25.00	438.76	143.00	420.60	118.00	192.97	287.00	1410.95
18	Maharashtra				43.27	202.00	256.62	100.00		302.00	299.89
19	Manipur		87.66	95.00	7.04	134.00	36.05	3.00	11.63	232.00	142.38
20	Meghalaya	48.00				5.00	25.51		23.86	53.00	49.38
21	Mizoram	15.00			18.60	39.00	13.94	78.00	23.35	132.00	55.89
22	Nagaland				48.31	6.00	21.44	6.00	10.75	12.00	80.51
23	Odisha	79.00	15.53		514.23	183.00	1079.20	8.00	34.75	270.00	1643.72
24	Puducherry	3.00					1.20			3.00	1.20
25	Punjab	4.00		30.00		20.00		24.00		78.00	0.00
26	Rajasthan			16.00	252.52	170.00	349.32#	99.00	338.80	285.00	940.64
27	Sikkim	3.00		6.00		28.00			17.83	37.00	17.83
28	Telangana				82.62	39.00	110.34	171.00	3.84	210.00	196.80
29	Tamil Nadu		3.44		5.33	216.00	27.02	250.00	9.20	466.00	44.98
30	Tripura	33.00	48.19	10.00	49.38	36.00	77.63		41.30	79.00	216.50
31	Uttar Pr.	221.00	1121.07	431.00	1248.98	746.00	2264.51	666.00	1365.74	2064.00	6000.31
32	Uttarakhand	62.00	1.48	8.00	71.21	144.00	16.10	33.00	33.29	247.00	122.09
33	West Bengal	36.00	145.03	51.00	305.19	131.00	271.95	303.00	0.47	521.00	722.65
Total		630.00	3609.26	947.00	4604.93	3911.00	7933.88	2696.00	3073.22	8184.00	19221.29

*Negative figure pertains to refund of excess funds due to reduction in final project execution cost.

#This includes the funds released against the projects sanctioned by MNRE @45% under DDUGJY
